COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 260 OF 2016 & IA NO. 06 OF 2018

Dated: 19th April, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Maharashtra Eastern Grid Power Transmission Co. Ltd. Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.

Mr. Hemant Singh Mr. Tushar Srivastava Ms. Ankita Bafna

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

Ms. Aanchal Arora for R-1

ORDER

List the matter for further hearing on <u>02.07.2018.</u>

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor) Technical Member

mk/tpd